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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 298/15, TP 39/17	For hearing	Sec 433(e) / 433(f)	Patel Roadways	B.L. Sanjeev	Electronics & Controls Powers Pvt. Ltd	Shivarama Krishnan M.S.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

27 Hitesh - 7829153163

Petitioner




PETITIONER/s: Patel Roadways

RESPONDENT/s: Electronics & Controls Powers Pvt Ltd

ORDER

Heard Shri.Hitesh, the Learned Counsel for the Petitioner.
None appeared for the Respondent.

Post the Case for hearing on 27.07.2018.



MEMBER (T).



MEMBER (J)